

CENTRAL ADMINISTRATIVE TRIBUNAL
CUTTACK BENCH: CUTTACK

OA No. 367 of 2012

Md.Mojahid Ansai & Ors.....Applicants

-Versus-

Union of India & Ors. Respondents

ORDER DATED – 10th May, 2012

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THE HON'BLE MR.C.R.MOHAPATRA, MEMBER, (ADMN.)

And

THE HON'BLE MR.A.K.PATNAIK, MEMBER (JUDL.)

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Applicants stated to be working in Deepika English Medium School situated at Sector-5, Rourkela allegedly functioning under the administrative control of the Steel Authority of India Ltd. Rourkela Steel Plant have filed this Original Application U/s.19 of the A.T.Act, 1985 praying for the following reliefs:

- “(i) Let the Respondents be directed to treat the Applicants equally in respect of their pay, allowances and other conditions of service at par with their counter parts working in Ispat English Medium Schools, Sector-20 and 22 of Rourkela.
- (ii) Any other appropriate order(s)/direction(s) may kindly be passed which would deemed fit and proper in the facts and circumstances of the case.”

Heard and perused the materials placed on record. .

Despite opportunity, except bald assertion, no material has been brought to our notice to satisfy that the Applicants are the employees of the SAIL so that this OA can be maintainable before this Tribunal. Rather Annexure-16 is a letter written by the General Secretary of Rourkela Shramik Sangha to the Chairman Steel Authority of India Ltd, New Delhi requesting him to take over the School officially and

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treat the teachers and staff of the said school as RSP employees for all purposes as the officers of the RSP are the members of the Governing Body of the Society as well as Managing Committee of the School and the School, is running in a building provided by the Rourkela Steel Plant on normal licence fee. From the above it is clear that the School has not yet been taken over by the SAIL and the Applicants are not the employees of the SAIL. In view of the above we are of the opinion that the Tribunal lacks jurisdiction to entertain this OA which is accordingly dismissed. No costs.


Member (Judicial)


Member (Admn.)